

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 3429**

ANSWERED ON 20.03.2025

**FARAKKA BARRAGE PROJECT**

3429. SHRI ISHA KHAN CHOUDHURY

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status of the 0.4 acre land in Ballalpur Mouza of Farakka Block, Murshidabad district under Maldaha Dakshin Parliamentary Constituency of West Bengal;
- (b) whether the said land has been transferred from Farakka Barrage Project under the Union Government to West Bengal State Electricity Distribution Company Limited, State Government of West Bengal for the construction of a new 33/11 KV sub-station to cater to need of the increasing electricity load; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a)** The aforesaid land located in Ballalpur Mouza of Farakka Block, Murshidabad District, West Bengal belongs to Farakka Barrage Project (FBP), a 'Subordinate Office' under Department of Water Resources, RD & GR.

**(b) & (c)** West Bengal Government has requested for transfer of FBP land measuring 0.4038 acres at Ballalpur to West Bengal State Electricity Distribution Company Limited (WBSEDCL) for establishment of 33/11 KV Sub station to meet up the growing need of electricity in Farakka area. Such kind of land transfers are regulated by extant Government orders on transfer of public land.

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